

CC No. 24006/2016
FIR No. 47/2011
State Vs. Untrace
PS Special Cell

10.12.2020

Proceedings conducted through video conferencing on Cisco Webex.

Present: None

On behalf of concerned DCP, a report has been filed. Same is taken on record.

After careful perusal of the record, it appears that the investigation has not been carried out in terms of the order dated 25.01.2012 wherein police was directed to investigate the matter on nine points.

Let IO to file a further report on **28.01.2021**.

Copy of this order be also sent to all the parties through email/Whatsapp.

It is certified that the connection during hearing through Cisco Webex was uninterrupted and the voice and video was clear and the Ld. APP for the State and Ld. Counsel for the parties appearing through V/C did not raise any objection regarding the quality of V/C.

(Dr. Pankaj Sharma)
CMM/ND/Patiala House Courts
New Delhi/10.12.2020